NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 591/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASHKUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Industrial X-Ray 7 Allied Radiographers (I) Pvt. Ltd. V/s.

Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

TCP No.591/I&BP/NCLT/MB/MAH/2017

For the parties have reported that it has been mistakenly mentioned that service has been effected before transfer of this matter to this Bench, on having realized that service has not been effected before transferring this matter to this Bench, list this matter for hearing on 17.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR

Member (Judicial)